

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:706

ANSWERED ON:08.08.2013

CONSTRUCTION OF HOUSES IN RURAL AREAS

Rama Devi Smt.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of houses constructed by the Government in the rural areas of various States including Bihar during the last three years and the current year, State-wise;
- (b) whether the Government has found the said work satisfactory; (
- (c) if so, the details thereof and if not, the States where the said work has not been found satisfactory;
- (d) whether any meetings have been held with these States in this regard; and
- (e) if so, the details thereof and the action taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LAL CHAND KATARIA)

- (a) : Statement showing State-wise (including Bihar) details of houses constructed under Indira AwaasYojana during the last three years and current year is given at Annexure.
- (b) & (c): Under Indira AwaasYojana houses are constructed by the beneficiaries themselves. The scheme is being implemented as per the guidelines by the States/UTs. As per IAY guidelines, the construction should be carried out by the beneficiary himself/herself. No contractor should be involved in the construction of houses under IAY. The house should also not be constructed by any Government department/agency. However, Government departments or agencies can give technical assistance or arrange for coordinated supply of material such as cement, steel or bricks or prefabricated components if the beneficiaries so desire. On the whole, the IAY scheme is functioning satisfactorily in the country.
- (d) & (e): Regular review meetings such as monthly Coordinating officers meeting, Quarterly Performance Review Committee meetings are held to monitor the progress of scheme efficiently. Officers also regularly visit various areas to see on site progress.